

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF DISINVESTMENT

LOK SABHA
UNSTARRED QUESTION NO. 545
TO BE ANSWERED ON 26TH FEBRUARY, 2016
PHALGUNA 7, 1937 (SAKA)

Disinvestment in CIL

545. DR. UDIT RAJ:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government propose to disinvest 10% of its stake in Coal India Limited;
- (b) if so, the details thereof;
- (c) the estimated amount receivable to the Government through this stake sale; and
- (d) the time by which the process of stake sale is likely to be completed?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI JAYANT SINHA)

(a) Yes, Sir.

(b) The Government has in November, 2015 approved disinvestment of 10% paid-up equity capital of Coal India Limited (CIL) out of Government of India's shareholding of 78.65% through Offer for Sale (OFS)

(c) Actual realization shall depend on the market price, the market condition and the interest shown by the investors at the time of actual disinvestment.

(d) It will depend on the market conditions.
